

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

WITH

SLP(C) No. 21637/2017 (XI)

Date : 25-04-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Amar Deep Sharma,Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR

Ms.Rajitha,Adv.
Mr. Surinder Kumar Gupta, AOR

For Respondent(s) Mr.Prakosh Gautam,Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.14239/2017

Four weeks time as last chance is given to all the respondents to file the counter affidavit.

SLP(C) No. 21637/2017

Service is complete on the respondent Nos.1 & 2, but no one has entered appearance on their behalf.

However, Mr.Prakosh Gautam,Advocate on behalf of Mr. Mukesh Kumar Maroria Ld.counsel undertakes to appear for the above said respondents. He seeks and is given two week's time to file the vakalatnama and four weeks time to file the counter affidavit.

Ld.counsel for the petitioner has failed to take fresh steps in respect of the respondent No.3 in spite of last chance granted. However, in the interest of justice, two weeks time as last chance final opportunity is given to do the needful.

List the matter again on 18.07.2018.

SANJAY PARIHAR
Registrar

SB